## XRBIA NORTH HINJEWADI DEVELOPERS PRIVATE LIMITED

## ANNEXURE 9

LIST OF OTHER CREDITOR (Other Than Financial Creditores and Class of Creditors)

Date of Claim:- 30-07-2025

SI.	Name of Creditor	Det	ails of claim received	Details of claim admitted					Amount	Amount of	Amount of claim	Amount of	Remarks, if any
No		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount	Whether	of	any mutual	not admitted	claim under	
						interest	covered by	related	Contingent	dues, that		verification	
							guarantee	party?	Claim	may be set			
										off			
	Asset												
	Reconstruction	08-08-2024	12.79.92.52.271.00	12,79,92,52,271.00	C	12,79,92,52,271.00	Nil	No					Mil
	Company (India)	00-00-2024	12,/9,92,32,2/1.00	12,79,92,32,271.00	Secured Creditor	12,/9,92,32,2/1.00	INII	NO					NII
	1 Limited												
Tot	al		12,79,92,52,271.00	12,79,92,52,271.00		12,79,92,52,271.00			-	-	-	-	
Note 1:- Asset Reconstruction Company India Limited (Assignee of L&T Finance Limited) has claimed the entire Exposure to Xrbia group as a Financial creditor. However, after verification the same is admitted as Other Creditor-Secured.													
Note 1: Asset neconstruction company mula animeted (assignee of tax) i rinance animeted into tambée de entire exposure to Artha group as a rinancial treutor, nowever, after verification the same is administrated as other creation-secured.													

## ASSETS MORTAGAGE/SECUTIRY INTEREST OF ARCIL

1. All those pieces and parcels of lands tolaladmeasurang 164,270 sq mtr, and being situated at Village: Madap, Taluka: Khalapur, District, Raigad, within the jurisdiction of the Sub\_Registrar Karjat, Taluka Panchayat Samiti Khalapur, Zilla Parishad: Raigad, within the local limits of Grampanchayat Madap that alongwith the entire present and future unsold units and structure thereon and including all associated rights, litles and interests thereon in the project: Eiffel Khopoli Woods\* excluding area allotted to Casilla Brick Eagle' in the Project. (Owned/Developed by XRBIA Developers Limiled).

2. "XRBIA Vangani-located at Khadyachapada at Taluka Karlat, District Raigad on land admeasuring 1,76,360 sq. mtr. excluding area allotted to Casilla Brick Eagle' in the Project.

i.e. 147 flats admeasuring 27,938 sq. fl. of carpet area and receivables from the sold area (Owned/developed by XRBIA Developers Limited).

3. All lhat piece and parcel of land totally admeasuring 59.2. (14.63 Acers); reehold land totally admeasuring 48.79 acre (1949.6 Ares); freehold land totally admeasuring 30.71 acre (1243 Ares); and land parcel(s) iotally admeasuring approx. 100.92 Acres (4084 Ares), being situated at Village Borivali 6 Naldhe, Taluka Karjat, District Raigad, M6harashtra, India (Owned/Developed 4. All those pieces and parcels of lands total admeasuring 4,27,350 sq. mtrs. and being situated in Village Tadwadi, Taluka

Kariat, District Raigad, Maharashtra, India along with any present and future constructions thereupon pertaining to the real estate proiect "Disney Adventura" owned by Eiffel Lifespaces Privale Limited.

5. All that piece and parcel of the non-agricultural land besring Survey Nos.612, 6/3, 911, 912. 10/2N1,1014N2,1016, 12/1N1,12/64, 12/5,10/9, and located at mouje Warai Tarfe Waredi, within the Registration, Sub-District Taluka Karjat, Dist. Raigad Karjat alongwith the entire present and future unsold units and structure thereon and including all associated right; titles and interests in the Project "XRBIA Warai" (Owned/Developed by XRBIA Warai Towned/Developed by XRBIA Warai Developers Private Limited)

39,40,42(panl6nd 339, admeasuring sum total of 49,210 sq. mtrs- And situated at Village Ambi, Taluka Maval, District Pune, Maharashtm, India alongwilh the entire present and future unsold units and structure therefrom and including all associated rights, titles and interests in the project "XRBIA Ambi- (Naveal/December by XRBIA Ambi- (Naveal/December by XRBIA) and Structure therefore and including all associated rights, titles and interests in the project "XRBIA Ambi- (Naveal/December by XRBIA) and Ambi- (Naveal/December by XRBIA) and Structure therefore and including all associated rights, titles and interests in the project "XRBIA Ambi- (Naveal/December by XRBIA) and Structure therefore and including all associated rights, titles and interests in the project "XRBIA Ambi- (Naveal/December by XRBIA) and Structure therefore and including all associated rights, titles and interests in the project "XRBIA Ambi- (Naveal/December by XRBIA) and Structure therefore and including all associated rights, titles and interests in the project "XRBIA Ambi- (Naveal/December by XRBIA) and Structure therefore and including all associated rights, titles and interests in the project "XRBIA Ambi- (Naveal/December by XRBIA) and Structure therefore and including all associated rights.

7. All that piece and parcel of the 48 unsold Units admeasuring of 283155q.ft. Saleable Area, in the Project XRBIA Hinjewadi Road (Owned/Developed by XRBIA North Hinjewadi Developers Private Limited)

Saleable Area, in Proiect XRBIA Hiniewadi AND Receivables from sold or agreed to be sold 12 units admeasuring of 6343 Sq ft Saleable area in the Project XBBIA Hinjewadi (Owned/Developed by XRBIA Hinjewadi Developers Private Limited)

ft along with 2 car park of 240 sq. ft. situated on ground lloor in building known as Terminal I bearing CTS No.2092A, 1 to 3 of Ville Parle (East), Mumbai, Maharashtra (Owned/Developed by XRBIA Developers Limited)

and situated at Village Avsare and Warai (Waredi), Taluka Karjal, District Faigad Maharashtra (Owned/Developed by Aarini Homes Private Limiled, Eden Builders Private Limited and Rahul Nahar).

8. All thet piece and parcel of the 23 unsold Units admeasuring of 13,791 Sq ft

6. All that piece and parcel of land bearing Survey (GAT) Nos. 36,37,

Amount in INR

9. All that piece and parcel of property being Unit No.003 €dmeasuring 804 sq.

10. All lhe contiguous land parcel(s) admeasuring 77.47 acres (3.098.60 Ares)

Personal Guarantees Provided by 1) Rahul Nahar 2) Vishal Nahar

CIRP Date: 02-01-2025